

OA 1165/00

30.10.2000

Hon^{ble} Mr Sri Nagu JM

Sri R. Chandre for the Applicant.
Sri G. R. Gupta, Addl. Standing Counsel
for the respondents. Heard on the
point of admission.

The OA suffers multiplicity of
~~sets~~ relief which have been narrated
in a very vague mode of narration.

Therefore, OA is dismissed at initial
stage.

On mention, provided to file
fresh OA.

Sri
JM

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